

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH**  
**COURT-IV**

17. IA 3941/2023  
IN  
C.P. (IB)/128(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **08.09.2023**

Name of the Party: Bank of Maharashtra  
Vs  
Atul R. Thakkar

Section 95(1) of Insolvency and Bankruptcy Code, 2016, Rule 11 of NCLT Rules, 2016

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**ORDER**

1. Mr. Kartik Pandey, Ld. Counsel for the Applicant present.
2. **IA-3941/2023**: This is an Application filed u/s 99(1) by the RP to place the report on record. The same is taken on record and IA is disposed of.
3. Post this matter on **06.11.2023** for further consideration.

Sd/-

**ANU JAGMOHAN SINGH**  
**Member (Technical)**

/Dubey/

Sd/-

**KISHORE VEMULAPALLI**  
**Member (Judicial)**